

to provide for pension and other amenities to the families of agricultural workers.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to provide for pension and other amenities to the families of agricultural workers.”

*The motion was adopted.*

SHRI M. M. LAWRENCE : I introduce the Bill.

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**AGRICULTURAL WORKERS'  
COMPENSATION BILL\***

SHRI M. M. LAWRENCE : I beg to move for leave to introduce a Bill to provide for payment by the Government to the agricultural workers of compensation for injury by accident.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to provide for payment by the Government to the agricultural workers of compensation for injury by accident.”

*The Motion was adopted.*

SHRI M. M. LAWRENCE : I introduce the Bill.

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**INDIAN SOCIAL DISPARITIES  
ABOLITION BILL\***

PROF. AJIT KUMAR MEHTA (Samastipur) : I beg to move for leave to introduce a Bill to provide for abolition of social disparities, casteism and removal of educational and social backwardness of Harijans Girijans and other backward classes.

MR. CHAIRMAN : The question is:

“That leave be granted to introduce a Bill to provide for abolition of social disparities, casteism and removal of educational and social backwardness of Harijans, Girijans and other backward classes.”

*The Motion was adopted.*

PROF. AJIT KUMAR MEHTA : I introduce the Bill.

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MR. CHAIRMAN : Shri Harish Rawat/ Not present,

Shri K. Ramamurthy - Not present.

**CENTRAL EXCISES AND SALT  
(AMENDMENT) BILL\***

(AMENDMENT OF LONG TITLE, ETC.)

SHRI BHOGENDRA JHA (Madhubani) : I beg to move for leave to introduce a Bill further to amend the Central Excises and Salt Act, 1944.

MR. CHAIRMAN : The question is:

“That leave be granted to introduce a Bill further to amend the Central Excises and Salt Act, 1944.”

*The Motion was adopted.*

SHRI BHOGENDRA JHA: I introduce the Bill.\*\*

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**PUBLICATION OF POLITICAL  
PARTY ACCOUNTS BILL\***

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce

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\*\*Introduce with the recommendation of the President.